

OA 601/03

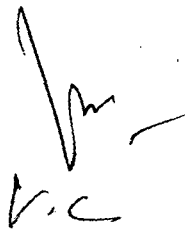
12/10/07

Sta. Mr. Justice Khan Kaa, VC

Sh. Ramesh Lal appears
for the applicant and Sh.
Abul Kadir holding brief of
Sh. K.K. Shukla for the
respondents.

Sh. Ramesh Lal states
that since applicant has
not contacted even for
the last one year, so it
appears he is not interested
in prosecuting the matter and
it may be dismissed as
lack prosecution.

The matter is dismissed
for lack prosecution.


V.C.

ok
copy order
dated 12-10-2007
B.K. Singh
2-11-2007